

SHRI J. H. PATEL (Shivmoga): Sir, In Shivmoga, yesterday, there was a firing by the police and I have given a calling attention motion.

MR. SPEAKER: Please don't mention calling attention now as it is past one.

SHRI J. H. PATEL: I would make an appeal to you to ask the Home Minister to direct the State Government to suspend the district police authorities who are perpetrating atrocities on the people there.

MR. SPEAKER: The debate on the Demands for Grants relating to the Home Ministry are coming up, and the hon. Member can say all these things at that time.

SHRI J. H. PATEL: The situation is explosive there.

13.06 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF GOA SHIPYARD AND MAZAGON DOCK

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) Annual Report of the Goa Shipyard Limited, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Annual Report of the Mazagon Dock Limited, Bombay for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3012/70].

DEFENCE AUDIT REPORT, 1970

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): I beg to lay on the Table:—

- (1) A copy of the Audit Report, Defence

Services, 1970, under article 151(1) of the Constitution.

- (2) A copy of Appropriation Accounts of the Defence Services for the year 1968-69 and Commercial Appendix thereto.

[Placed in Library. See No. LT-3043/70].

ANNUAL REPORT OF CARDAMOM BOARD

बैदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) : अध्यक्ष महोदय, मैं वर्ष 1968-69 के लिये इलायची बोर्ड के कार्य सम्बन्धी वार्षिक प्रतिवेदन की एक प्रति सभा पटल पर रखता हूँ। [Placed in Library. See No. LT-3044/70]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTIETH REPORT

SHRI BHALJI BHAI PARMAR (Dohad): I beg to present the Sixtieth Report of the Committee on Private Members' Bills and Resolutions.

PETITIONS

(1) EXCISE DUTY ON TIN BOXES UNDER FINANCE BILL, 1970

SHRI SRINIBAS MISRA (Cuttack): I beg to present a petition signed by Shri Kartick Samal and others regarding levy of excise duty on tin boxes under the Finance Bill, 1970.

In addition, I may also submit this. For the consideration of the Committee on Petitions, here is the tin box on which excise duty is now, being levied. The tin is collected from garbage actually. . .

अध्यक्ष महोदय: यह तो सब बाद की बातें हैं।